

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00061/2017  
IN  
O. A. NO.170/01730/2015

DATED THIS THE 25TH DAY OF JUNE, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

S. Sriram,  
S/o S. Sundaram,  
Aged about 61 years,  
Retired Demonstration Officer Gr. II,  
Ministry of Women & Child Development,  
Food and Nutrition Board,  
CFNEU/MNG,  
Kendriya Sadan, Koramangala,  
Bangalore-560 034  
Residing at C/o Siddaraju,  
No.265, Ward No.02,  
Near Ganapathi Temple,  
KSN Layout,  
Gundlupet-571 111. ....Petitioner

(By Advocate Shri B.S. Venkatesh Kumar)

AND

1. Shri Rakesh Srivastava,  
Secretary to Government,  
Ministry of Woman & Child Development,  
Shastri Bhavan,  
New Delhi-110 001.
2. Shri Balarsingh,  
Deputy Technical Adviser (SR),  
Ministry of Woman & Child Development,  
Food & Nutrition Board,  
Southern Region,  
3<sup>rd</sup> Floor, Shastri Bhavan,  
26, Haddows Road,  
Chennai-600 006. ....Respondents

(By Shri S. Prakash Shetty, Sr. Panel Counsel)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Hon'ble Apex Court vide order in SLP Dy.No.22345/2018 dated 18.06.2018 had stayed the operation of the judgement in question. Therefore, CP dismissed with liberty,. Notice discharged. No costs.

(P.K. PRADHAN)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER(J)

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Annexures referred to by the petitioner in CP.61/2017

Annexures CP-1: Copy of the order dated 13.4.2017 in  
OA.No.1730/2015.

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